

Item-40

18.8.2003

MA-673/2003 IM
OA-526/2002

(3)

Present: Sh. S.N.Tiwari proxy for
Sh. Badridas Sharma,
counsel for applicant.

Ms. Lipika Sharma proxy for
Ms. Jyoti Singh,
counsel for respondents.

MA-673/03 has been filed on behalf of the respondents seeking extension of 3-4 months time for compliance with the order dated 23.10.2002 passed by the Tribunal in OA-526/2002. Learned counsel of the applicant in the OA has filed a copy of order dated 13.6.2003 issued by Employees State Insurance Corporation granting benefit of past service to the applicant for pensionary benefits. Applicant is satisfied with this order.

MA-673/2003 is disposed of having become infructuous.

V.K. Majotra

(KULDIP SINGH)
Member (J)

(V.K. MAJOTRA)
Member (A)

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